

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-34/2020/8397/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bobita Kshetry,  
District & Sessions Judge,  
Biswanath, Biswanath Chariali.

Dated Guwahati, the 4<sup>th</sup> October, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. DJ (BN) 8220 Dated 29.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, alongwith official vehicle, for journey from Biswanath Chariali to Guwahati Airport, from the evening of 04.10.2023, till the morning of 11.10.2023**, has been granted. The next seniormost Judicial Officer available at the station shall be in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-34/2020/8398/A, dated , 04-10-23**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**